

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company	Seri Equipment Finance Ltd. -Versus- Sree Metaliks Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KULDEEP VERMA

RESOLUTION
PROFESSIONAL

Kuldeep Verma
13/10/2017

2. Rahul Anand
Adv.

Edelweiss

Rahul Anand
13/10/17

1. MR. Reetobrata Mitra (Adv)
2. MR. Shounak Mitra (Adv)
3. MR. Zulfiqar Ali Al-Qaderi (Adv)

} Applicant
Sree Equipment
Finance Ltd

Zulfiqar Ali Al-Qaderi
Advocate
13/10/2017

1. Anish Banerjee, Adv
2. Nilay Sengupta, Adv.
3. Mahesh Agarwal
Promoter/Director
of Sree Metaliks Ltd.

} for Sree Metaliks Ltd.

Anish
13/10/17

P.T.O.

ORDER

Ld. Resolution Professional as well Ld. Counsel for the financial creditor, corporate debtor and the Ld. Counsel on behalf of Edelweiss are present.

Ld. RP has filed progress report which may be taken on record. It is pertinent to mention that time for submission of resolution plan is expiring on 26/10/2017, so in no case decision is to be taken before that date, i.e., either to accept the resolution plan or order to be passed for liquidation.

List on 23/10/2017 for further proceedings.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)